Annexure - 6

Name of the corporate debtor :
Date of comencement of CIRP :
List of creditors as on :

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of clami received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount claim not admitted	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party?	% of voting share in CoC, if applicable					